

**DELHI LEGISLATIVE ASSEMBLY
BULLETIN PART-II**

(General information relating to legislative & other matters)
Monday 27th February 2006 / Phalguna 1927 (*Saka*)

No.134

Hon'ble Members are hereby informed that notices for Twenty two resolutions were received by the Assembly Secretariat till the last date of receipt of Private Members Resolutions i.e. Friday, 24th February 2006. The following three resolutions have been selected on the basis of balloting. These would be taken up for discussion on the Private Members Day i.e. Friday the 10th March 2006:

Sl. No.	Name of the Member	Text of the resolution
1	Shri Bhisham Sharma	“ This House resolves that the Government may go to court to get justice for the people of Delhi since water was not provided to Sonia Vihar Water Treatment Plant by other states.”
2	Dr. Jagdish Mukhi	“This House resolves that taking into consideration the important role of DISCOMs in the lives of Delhiites, all the DISCOMs should be brought under the Right to Information Act and their accounts should be subject to audit by Delhi Govt.”
3	Smt. Anjali Rai	“This House resolves that in order to meet the needs of the growing population the health facilities and infrastructure should be strengthened, upgraded & decentralized.”

**Siddharath Rao
Secretary**